

COMPETITION APPELLATE TRIBUNAL

UTPE 12/2008

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

DG(I&R)

...Complainant

Vs.

**Chief Administrator Haryana Urban
Development Authority**

....Respondent

**Appearances : Shri C.Shanmugam, ADG for DG
Shri Sushant Kumar, Proxy Counsel for
Respondent**

ORAL ORDER

8th December, 2010

Though enough time has been granted to file the reply, the same has not been done. Again, a prayer for adjournment is made. Four weeks' time is granted subject to payment of cost of Rs. 2000/-. The amount shall be paid to the Delhi Legal Aid Service Authority. Receipt shall be filed within a week of time. The matter shall be listed in the last week of February, 2011 for fixing the date.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

UTPE 20/2008

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

DG(I&R)

...Complainant

Vs.

M/s. Tata Indicom Ltd.

....Respondent

**Appearances : Shri C.Shanmugam, ADG for DG
Shri Shailesh K.Kapoor with Shri
Anshuman, Advocates for R-2**

ORAL ORDER

8th December, 2010

We have perused the complaint and the reply. The allegations even on the face value may amount to deficiency of service and this Forum has no jurisdiction to deal with such an issue. ***These proceedings are closed.***

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

UTPE 140/2008

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

DG(I&R)

...Complainant

Vs.

Subhiksha

....Respondent

**Appearances : Shri C.Shanmugam, ADG for DG
None for respondent**

ORAL ORDER

8th December, 2010

None appears for the respondent. The matter shall be listed in the last week of February, 2011 for fixing the date.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

**Contempt No. 1/2010
RTPE 9/2005**

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

| | |
|---|-----------------------|
| Tamil Nadu Pharmaceutical Distributors | ...Complainant |
| Vs. | |
| J.S. Sinda & Others |Respondent |

**Appearances : Ms. Mamta Chandel, Advocate for
Petitioner
Shri Yusuf Khan, Advocate for R-1,2,3&4
Shri Jeevesh Nagrath, Advocate for R-5
Shri J.K. Sahoo, Advocate for R-6,7,8
Shri Deepak, Advocate for R-9**

ORAL ORDER

8th December, 2010

Reply by Respondent no. 3, 4, 7 & 8 shall be filed within four weeks. If any rejoinder is to be filed, the same shall be done within three weeks thereafter. This matter shall be listed in last week of February, 2011 for fixing the date.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

UTPE 183/2008

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

DG(I&R)

...Complainant

Vs.

Veetra Pharmaceuticals P.Ltd.& Anr.

....Respondent

**Appearances : Shri C.Shanmugam, ADG for DG
None for Respondent**

ORAL ORDER

8th December, 2010

The matter shall be listed on 15th February, 2011.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

**CA 198/2008
UTPE 200/2008**

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

**Rai Bahadur Narain Singh Sugar Mills Ltd. ...Complainant
Vs.**

Walchand Nagar Industries Ltd. & Ors. Respondent

**Appearances : Ms. Ruchi Singh, Proxy Counsel for
Shri Ajay Bhushan Kalia, advocate for
Applicant
Shri H.K. Shekhar, Advocate for all the
respondent**

ORAL ORDER

8th December, 2010

Rejoinder shall be filed within three weeks. The matter shall be listed in the last week of February, 2011 for fixing the date.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

UTPE 126/2009

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

DG(I&R)

...Complainant

Vs.

M/s. Paras Aircon

....Respondent

**Appearances : Shri C.Shanmugam, ADG for DG
Ms. Meenakshi Midha, Advocate for R-2**

ORAL ORDER

8th December, 2010

In view of the fact that the complainant has more grievances against the parties, these proceedings are closed.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

**Contempt No. 14/2006
UTPE 350/1997**

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

DG(I&R)

...Complainant

Vs.

M/s. D.L.F. Universal Ltd.

....Respondent

**Appearances : Shri C.Shanmugam, ADG for DG
Shri R.Narain, Advocate for respondent**

ORAL ORDER

8th December, 2010

This matter shall be listed on 15th February, 2011.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

RTPE 51/2000

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

Lalit Kumar Sardana

...Complainant

Vs.

**Orthonova Institute of Advance Siingery &
Research**

....Respondent

Appearances : applicant in person

Shri Abhishek, Advocate for R-1

ORAL ORDER

8th December, 2010

Affidavit of evidence of the applicant shall be filed within four weeks. If any documents are filed, admission/denial shall take place on 12th January, 2011. List this matter in the last week of February, 2011 for fixing the date.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

**RA 06/2007
CA 192/2000**

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

M/s. K.K. Industries ...Complainant

Vs.

M/s. Remica Plastic Machinery Mfrs.Respondent

**Appearances : Shri K.V. Shejat with Shri R.K. Sarjani
Advocates for applicant
Shri D.Kr. Karia, Advocate for
respondent**

ORAL ORDER

8th December, 2010

The matter shall be listed in the last week of February,
2011 for fixing the date.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

**RA _____
CA 54/2002**

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

Hailey Buriya Tea Estate Ltd.

...Complainant

Vs.

M/s. Syngenta India Ltd. & ors.

....Respondent

Appearances : None for applicant

Shri Neil Hildreth, Advocate for R-3

ORAL ORDER

8th December, 2010

It appears that Shri U.N.Shukla, who had earlier appeared in this matter, has expired. Issue notice to the applicant to engage another counsel. List this matter on 14th February, 2011.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

**UTPE 150/2008
CA 131/2008**

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

Sh. Deepak Verma

...Complainant

Vs.

M/s. Shourya Towers P.Ltd. & Ors.

....Respondent

**Appearances : Shri A.P. Singh, Advocate for applicant
Advocate for respondent**

ORAL ORDER

8th December, 2010

Reply has been filed. Rejoinder, if any, shall be filed within three weeks. The matter shall be listed in the last week of February, 2011 for fixing the date.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

30(148)UTPE/2009

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

Sureshrekha Aggrawal

...Complainant

Vs.

Maruti Suzuki Service

....Respondent

Appearances : None

ORAL ORDER

8th December, 2010

None appears for the applicant. The matter is dismissed
for non-prosecution.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

**IA 01/2010
UTPE 151/2009**

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

**Federation of All Maharashtra Petro Dealer's
Association ...Complainant**

Vs.

**M/s. Hindustan Petroleum Corporation Ltd.
& Anr.Respondent**

**Appearances : Ms. Neela Gokhale, Advocate for
Petitioner
Ms. Shweta Mishra, Advocate for R-2**

**ORAL ORDER
8th December, 2010**

IA No. 1/2010 is not pressed and it is disposed of. The applicant wants to file the rejoinder to the replies filed earlier. Let it be done within two weeks. List this matter on 14th February, 2011.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

UTPE 125/2009

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

**Federation of All Maharashtra Petro Dealer's
Association**

...Complainant

Vs.

M/s. Bharat Petroleum Corporation Ltd. & Anr.

....Respondent

**Appearances : Ms. Neela Gokhale, Advocate for
Petitioner
Shri Sanjay K.Shandilya, Advocate for
R-1**

ORAL ORDER

8th December, 2010

The applicant wants to file the rejoinder to the replies filed earlier. Let it be done within two weeks. List this matter on 14th February, 2011.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

CA 61/2009

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

Sushant Bansal ...Complainant

Vs.

United IndiaRespondent

**Appearances : Shri Aditya Sharma, Advocate for
complainant**

ORAL ORDER

8th December, 2010

Issue notice to the respondent. The matter shall be listed
in the last week of February, 2011 for fixing the date.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

UTPE 118/2009

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

M/s. K.S.P. Electrical (I) Pvt. Ltd. ...Complainant

Vs.

M/s. Kotak Mahindra Prime Ltd. & Anr.Respondent

**Appearances : Representative of Applicant
Shri Shrayansh ,Proxy Counsel for R-1**

ORAL ORDER

8th December, 2010

Reply shall be filed within three week. Rejoinder, if any, shall be filed within three weeks thereafter. The matter shall be listed in the last week of February, 2011 for fixing the date.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

UTPE 119/2009

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

Iqbal Ahmed Khan

...Complainant

Vs.

M/s. Hero Honda Motors Ltd.

....Respondent

Appearances : Advocate for applicant

Ms. Nusrat Khan, Advocate for R-1

Ms. Madhu, Advocate for R-2

Shri Shantanu Singh, Advocate for R-4

ORAL ORDER

8th December, 2010

A prayer for adjournment is made. Reply, if any, by R -3 & R-4 shall be filed within three weeks. Rejoinder to the reply, if any, shall be filed within three weeks thereafter. List this matter in the last week of February, 2011 for fixing the date.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

UTPE 122/2009

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

Shri Ajay Bali ...Complainant

Vs.

M/s. Ansal Housing & Construction Ltd.Respondent

**Appearances : Shri V.K. Sharma, Advocate for applicant
Ms. Preeti, Advocate for respondent**

ORAL ORDER

8th December, 2010

Reply shall be filed in course of the day as undertaken.
Rejoinder, if any, shall be filed within three weeks thereafter.
List this matter in the last week of February, 2011 for fixing
the date.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

**UTPE 130/2009
CA 91/2009**

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

Kumari Neha Gupta

...Complainant

Vs.

M/s. Maruti Sales & Service(Delhi)

....Respondent

**Appearances : Shri Vikas, Advocate for Petitioner
Mrs. Sangeeta Batra, Advocate for
Respondent**

ORAL ORDER

8th December, 2010

Reply, if any, shall be filed by R-1 by tomorrow and R-2 shall file its reply within a week. The matter shall be listed in the last week of February, 2011 for fixing the date.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

RTPE 101/1999

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

DG(I&R)

...Complainant

Vs.

Reliance Industries Ltd.

....Respondent

**Appearances : Shri R.D. Makheeja, Advocate for DG
Shri A.N. Haksar, Sr. Advocate with Shri
Samir Sagar Vashist, Advocates for
respondent**

ORAL ORDER

8th December, 2010

This matter shall be listed in the last week of February,
2011 for fixing the date.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

CA 73/2004

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

Anand Parkash ...Complainant

Vs.

National Book TrustRespondent

**Appearances : Shri K.Seshachary, Proxy Counsel for
Applicant
Shri B.K. Satija with Shri RD Makheeja,
Advocate for respondent**

ORAL ORDER

8th December, 2010

Written submissions have been filed by learned counsel for respondent. Copy has been handed over to the learned counsel for applicant. List this matter in the last week of February, 2011 for further hearing.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

UTPE 67/1996

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

Phool Chand Sahai ...Complainant

Vs.

Durga Builders Pvt. Ltd. Respondent

**Appearances : Shri O.P. Khadaria, Advocate for
 Complainant
 Shri Amrit Pal Singh, Advocate for
 Respondent**

ORAL ORDER

8th December, 2010

An application has been filed for substitution of legal heirs of the applicant who is stated to be expired. Learned counsel for respondent wants to file an objection. Let it is be done within three weeks. List this matter in the last week of February, 2011 for fixing the date.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

UTPE 281/1998

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

Rajesh Taneja & Ors. ...Complainant

Vs.

Maharaja Agrasen Hospital & Ors.Respondent

**Appearances : Shri B.K. Kaushik, Advocate for
Applicant
Shri Rajesh Sharma, Advocate for
Respondent**

ORAL ORDER

8th December, 2010

The matter shall be listed in the last week of February,
2011 for fixing the date.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

CA 464/1999

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

Kylsen Lab Ltd.

...Complainant

Vs.

Haryana Financial Corpn.

....Respondent

**Appearances : Shri D.S. Chauhan with Ms. Ruchi Singh,
Advocates for complainant
Shri S.B. Singh, Advocate for respondent**

ORAL ORDER

8th December, 2010

List this matter in the last week of February, 2011 for
fixing the date.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

CA 47/2003

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

Linda Harandho ...Complainant

Vs.

Amblee Hotels Ltd. & OthersRespondent

Appearances : None

ORAL ORDER

8th December, 2010

None appears for the applicant. The matter is dismissed
for non-prosecution.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

CA 175/2006

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

Kuldeep Enterprises India Ltd. ...Complainant

Vs.

Leister Pricess Tech. & Anr.Respondent

**Appearances : Shri Rahul Sharma, Advocate for
Applicant
None for Respondent**

ORAL ORDER

8th December, 2010

The matter shall be listed in the last week of
February, 2011 for fixing the date.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

CA 61/2003

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

Sh. Kamal Kishore Khullar

...Complainant

Vs.

M/s. Legend Travels Pvt. Ltd.

....Respondent

Appearances : Applicant in person

Shri P.K. Bajaj, Advocate for applicant

**Shri R.P. Pandey, Advocate for
Respondent**

ORAL ORDER

8th December, 2010

The matter shall be listed in the last week of February, 2011 for fixing the date. In the meantime, parties shall explore the possibility of an out of court settlement.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

CA 09/2003

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

Sunil Kumar Aggarwal

...Complainant

Vs.

Hindustan Lever Ltd.

....Respondent

**Appearances : Shri A.P. Singh, Advocate for applicant
Shri Aditya Narain, Advocate for
respondent**

ORAL ORDER

8th December, 2010

At the request of the applicant, the matter is adjourned.

List this matter on 14th February, 2011.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

CA 150/2000

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

Swami Devi **...Complainant**

Vs.

BSES Yamuna Power Ltd. **....Respondent**

**Appearances : Shri G.Sivabalamurug, Advocate for
Applicant
Shri Harshwardhan, Proxy Counsel for
Respondent**

ORAL ORDER

8th December, 2010

Though the witness of RW1 is present, a prayer for adjournment is made on behalf of the respondent on the ground that his main counsel is not present. List this matter on 14th February, 2011.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

CA 81/2001

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

Allied Nippon Ltd. ...Complainant

Vs.

Golden Globe Line (P) Ltd. & Anr.Respondent

**Appearances : Shri Neeraj Kumar Jha, Advocate for
Applicant
Shri Anirudh Shukla, Proxy Counsel for
R-2**

ORAL ORDER

8th December, 2010

Admission/denial of applicant's documents shall take place on 12th January, 2011. List this matter in the last week of February, 2011 for fixing the date.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

**UTPE 09/2007
CA 19/2005**

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

Rajeev Kumar Saxena

...Complainant

Vs.

U.P. Avas Vikas Parishad

....Respondent

**Appearances : Shri Aditya Sharma, Advocate for
Complainant
Dr. Indra Pratap Singh, Advocate for
Respondent**

ORAL ORDER

8th December, 2010

This matter shall be listed in the last week of February,
2011 for fixing the date.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

UTPE 87/2006

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

DG(I&R)

...Complainant

Vs.

**M/s. National Aviation Company of
India Ltd. & Ors.**

....Respondent

**Appearances : Shri C.Shanmugam, ADG for DG
Shri Abhinav Verma, Advocate for
R-1 to R6
Shri D. Bhattacharya, Advocate for
R-2
Shri Shyam, Advocate for R-3
Shri Abhijeet Swaroop, Advocate for R-4**

ORAL ORDER

8th December, 2010

Affidavit of evidence by R-3, 4 & 5 shall be filed within four weeks. If any documents are filed alongwith affidavit of evidence, admission/denial shall take place on 13th January, 2011. The matter shall be listed in the last week of February, 2011 for fixing the date.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

UTPE 88/2005

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

Umed Singh

...Complainant

Vs.

H.S.I.D.C. & Anr.

....Respondent

Appearances : None

ORAL ORDER

8th December, 2010

None appears for the applicant. The matter is dismissed
for non-prosecution.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

CA 170/2006

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

M/s. Dinesh Trading Co.

...Complainant

Vs.

New Holland Tractors(I) Pvt. Ltd.

....Respondent

**Appearances : Shri A.P. Singh, Advocate for applicant
Shri Puneet Bajaj with Ms. Seema Sundd,
Advocate for respondent**

ORAL ORDER

8th December, 2010

If any documents are filed, admission/denial shall take place on 13th January, 2011. List this matter in the last week of February, 2011 for fixing the date.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

UTPE 136/2006

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

M/s. Dinesh Trading Co.

...Complainant

Vs.

New Holland Tractors(I) Pvt. Ltd.

....Respondent

**Appearances : Shri A.P. Singh, Advocate for applicant
Shri Puneet Bajaj with Ms. Seema Sundd,
Advocate for respondent**

ORAL ORDER

8th December, 2010

If any documents are filed, admission/denial shall take place on 13th January, 2011. List this matter in the last week of February, 2011 for fixing the date.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

UTPE 75/2009

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

DG(I&R)

...Complainant

Vs.

M/s. Vodafone Essar Mobiles Pvt. Ltd.

....Respondent

**Appearances : Shri C.Shanmugam, ADG for DG
Advocate for respondent**

ORAL ORDER

8th December, 2010

A prayer for adjournment is made by the respondent. The witness as stated has come from Bombay. A prayer for adjournment is accepted subject to payment of cost of Rs. 3000/- to be paid to the complainant. List this matter in the last weeks for February, 2011 for fixing the date.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

UTPE 87/2005

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

Kay Bee Overseas(P) Ltd. & Ors.

...Complainant

Vs.

H.S.I.D.C. & Anr.

....Respondent

Appearances : None

ORAL ORDER

8th December, 2010

None appears for the applicant. The matter is dismissed
for non-prosecution.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

CA 88/2007

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

M/s. Singh Colour Lab & Studio

...Complainant

Vs.

Ess Dee Nutek Infinities P.Ltd.

....Respondent

**Appearances : Shri Subodh Chauhan, applicant in
person
Shri V.K. Sharma with Shri Rajat Sharma,
Advocates for respondent**

ORAL ORDER

8th December, 2010

It is stated that no further affidavit is necessary to be filed as no further documents of the material are brought on record by the applicant. Since the cross-examination of AW1 has been concluded on 13.8.2010. The respondent shall file its affidavit of evidence, if any, within four weeks. If any documents are filed, the admission/denial shall take place on 13th January, 2011 in the last weeks of February, 2011 for fixing the date.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

